

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 1.9.2022

Appeal No.535 of 2022

Ajay Goenka and Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sumit Rai, Advocate with Ms. Nidhi Singh, Ms. Deepti Mohan, Ms. Binjal Samani, Ms. Moksha Kothari and Mr. Niket Dalal, Advocates i/b. Vidhii Partners for the Respondent.

Order :

1. Connect with appeal no.493 of 2022 and list on 2nd November, 2022. In the meanwhile, respondent may file reply within three weeks. Rejoinder may be filed within three weeks thereafter.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this

order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

1.9.2022

RHN